

C. A. T. Bench, JAIPUR

Date of Order

Orders

25/9/92.

Defect not
removed.

None present on behalf
of the parties.

Due to reference
in honour of Late
MR. JUSTICE S. M. SIKRI.
The case is adjourned
for direction on 29/10/92.

COURT MASTER

29.10.92

Mr. R. K. Kumawat - Counsel for
applicant.

Mr Kumawat submits that he
is having no instructions. Defects
have not been removed so far inspite
of repeated opportunity is given.
Registration of the O.A. is declined.

(B. B. Mahajan)
Member (Adm.)

(D. L. Mehta)
Vice-Chairman

Copy sent to the applicant
vide 6493
date 17-11-92

14/11/92